

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) Frozen frog legs and frozen sea foods exported from India are inspected by Export Inspection Agency and exported under their Certificates at Zero level contamination of salmonella.

(b) The MPEDA can effectively exercise powers through Export Inspection Agency to insist upon exporters of frog legs and sea foods to take precautions to prevent incidence of salmonella in exportable consignments. Consignments not conforming to the prescribed standards are not permitted to be exported.

#### **Advice to Sea Food and Frog Leg Exporters to Eradicate Salmonella from Fresh Consignments**

3650. SHRI A. NEELALOHITHADASAN: Will the Minister of COMMERCE be pleased to state:

(a) whether the Marine Products Export Development Authority knows of any fully effective process/treatment to be employed to free consignments of frozen sea foods and frog legs from infestation of salmonella or of the strains of salmonella which infest the above named foods; and

(b) whether MPEDA have any scheme to render suitable advice to sea food and frog leg exporters to totally eradicate salmonella from fresh consignments shipped from India?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) Yes, Sir. MPEDA knows fully effective process/treatment to be employed to free consignments of frozen sea foods and frog legs from infestation of salmonella. Good manufacturing practices provided by FAO/WHO CODEX International Committee on fish and fishery products are available with MPEDA and Export Inspection Agency.

(b) MPEDA has launched an extension programme to educate processors and workers on hygiene and initiated Training Programmes on in-plant quality control and plant sanitation. MPEDA also has schemes to give financial assistance for setting up mini laboratories in processing units, supply of insulated fish boxes at subsidised rates for use in boats and circulation of publicity material in regard to testing procedure of salmonella and code of practice for sea foods to eradicate salmonella contamination. In consultation with Export Inspection Agency and Central Institute of Fisheries Technology, a number of training programmes on frog leg cutting and processing are also being conducted.

#### **Development of Export of Marine Foods**

3651. SHRI A. NEELALOHITHADASAN: Will the Minister of COMMERCE be pleased to state:

(a) what are the schemes which M.P.E.D.A. have in hand for the development of exports of marine foods;

(b) whether Government of India have any proposal or scheme or programme to export prawns shrimps frog legs etc. to countries like U.S.S.R., Czechoslovakia, Poland, G.D.R. Hungary, Rumania and Bulgaria; and

(c) whether M.P.E.D.A. has explored the possibilities of the above exports and if so, with what results?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) The MPEDA have a number of schemes in hand for the development of exports of marine products. These schemes include market surveys, reimbursement of air freight charges for sending samples to new markets, collection and dissemination of market information, participation in trade fairs and exhibitions, sponsoring of sales teams and delegations, organising Indian Sea Food Fairs, prawn farming, improve-

ment of quality by way of construction of landing platforms, peeling sheds, interest subsidy on modernisation of plants, setting up of frozen storages, introduction of refrigerated trucks, supply of insulated fish boxes, setting up of mini-laboratories, etc.

(b) and (c). Marine products are included in the annual trade plans with East European Countries, including U.S.S.R., Czechoslovakia, Poland, G.D.R. Hungary, Rumania and Bulgaria. M.P.E.D.A. are making continuous efforts to develop these markets. The Authority had participated in the Leipzig and Zagreb fairs. Due to the various efforts made by the MPEDA, Indian marine products were exported to U.S.S.R., for the first time, during October, 1980, for a value of about Rs. 6 lakhs. The overall exports of marine products to this group of countries amounted to Rs. 13.93 lakhs during 1979-80 and Rs. 5.31 lakhs during the period April-September, 1980.

#### **Sick Sea Food Exporters/Units in Kerala**

3652. SHRI A. NEELALOHITHA-DASAN: Will the Minister of COMMERCE be pleased to state:

(a) whether the M.P.E.D.A. has collected detailed information about the present conditions of sick sea food exporters/units in Kerala as directed by the Government of India and if so, whether the details have been submitted to Government of India; and

(b) whether Government will place on the Table of the House a copy of the report, if any, received by it from the M.P.E.D.A.?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) and (b). The information is being collected and will be placed on the Table of the House.

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#### **Transfer Policy in State Bank of India**

3653. SHRI CHINTAMANI JENA: Will the Minister of FINANCE be pleased to state:

(a) the transfer policy being adopted in State Bank of India in Delhi while transferring staff from one branch to another or from Delhi branch to other States;

(b) whether some junior officers in the SBI are being harassed on false complaints and are being frequently transferred to mar their morale as well as to disturb their family life;

(c) whether some officers which political as well as departmental backing are staying at one branch for the last 7-10 years on the other side officers without any such approach are transferred frequently, that too twice or thrice in two months without assigning any reason or ground;

(d) whether cases of physically handicapped persons are taken into consideration while transferring them on off routes where bus/rail service is not adequate; and

(e) whether seniority is overlooked while posting junior officers as Branch Managers; if so, the reasons therefor?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) Transfers of officials from one branch/office in Delhi to another branch are effected keeping in view requirements of business of the bank on the one hand and suitability and career development requirements of office on the other. Transfer of officers from Delhi to other States is normally made from the long stay list of Delhi. Newly promoted officers are retained, as far as possible, in Delhi depending upon the number of vacancies in Delhi. Since promotions from Delhi are in excess of the requirements of the bank at Delhi surplus officers are sent to deficit areas keeping in view the expansion/lead bank responsibilities of the bank.